

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (CAA)-54(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017**

NAME OF THE COMPANY: M/s. IMA Pvt. Ltd. And M/s. Skyroof Builders Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Samrat Sengupta, Advocate for the Applicants
Mr. Soumyajit Dath, Advocate for the Applicants

Order

None is present for the ROC.

Learned counsel for the petitioner prays for an adjournment to file his reply to the objections raised by the office of the ROC.

Adjourned to 13th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]

(Shipra Mittal)